

Pollution Under Control (PUC) Certificate due to lesser number of test centres in various parts of the country;

(b) if so, the details thereof and Government's response thereto;

(c) whether Government is considering to launch 'Mobile Pollution Check Vehicle' at consumers' doorstep, with more transparent pollution check of motor vehicles in the country; and

(d) if so, the details thereof?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) No such information is available.

(c) and (d) No such proposal is under consideration.

Encroachment of NHs in Punjab

937. SHRI SHAMSHER SINGH DULLO: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that National Highways passing through State of Punjab are full of encroachments; and

(b) if so, the steps taken by Government to remove such encroachments identified by the National Highways Authority of India?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) Illegal encroachments on the land of National Highways are removed from time to time by the Competent Authority. Under the provision of the Control of National Highways (Land & Traffic) Act, 2002, removal of unauthorized occupation of National Highway land is taken up by the Highway Administrations established under the Act.

Adoption of Motor Vehicles Act

938. PROF. M.V. RAJEEV GOWDA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of States that have adopted the new Motor Vehicles (MV) Act, in entirety without any modifications or changes;

(b) the details of States that have adopted the new MV Act with any modifications, including the details of modifications;

(c) the number of accidents reported on a monthly basis in States listed for the last twelve months; and

(d) the total amount of fines imposed and collected for the violation of MV Act, old or revised, on a monthly basis, for the last twelve months, State-wise?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) The Ministry has not received any information from any States and Union Territories that have not implemented the provisions of the Motor Vehicles (Amendment) Act, 2019. The Section 200 of the Motor vehicles Act, 1988 after the Motor Vehicles (Amendment) Act, 2019, recently passed by the Parliament, read as - "200 Composition of certain offences - (1) Any offence whether committed before or after the commencement of this Act punishable under section 177, section 178, section 179, section 180, section 181, section 182, sub-section (1) or sub-section (3) or sub-section (4) of section 182A, section 182B, sub-section (1) or sub-section (2) of section 183, section 184 only to the extent of use of handheld communication devices, section 186, section 189, sub-section (2) of section 190, section 192, section 192A, section 194, section 194A, section 194B, section 194C, section 194D, section 194E, section 194F, section 196, section 198, may either before or after the institution of the prosecution, be compounded by such officers or authorities and for such amount as the State Government may, by notification in the Official Gazette, specify in this behalf."

(c) The Ministry has recently published the "Road Accidents in India - 2018" report which is available on Ministry's website (www.morth.nic.in).

(d) The information available with the VAHAN software of the NIC is given in Statement.

Statement

Total amount of fines imposed and collected for the violation of MV Act as per VAHAN Software of the NIC

States/UTs	Jan-19			Feb-19		
	Count	Fine imposed	Collected	Count	Fine imposed	Collected
Assam						
Bihar	23571	132009311	130921711	25930	136620418	135661567
Chhattisgarh	4	1100	400	1	200	
Chandigarh	31555	16597219	9899369	40967	318236299	309700949
Delhi	30231	15051564	14775464	31282	15398677	15205977
Daman and Diu	6	3000				
Goa	7	700	500			
Gujarat	216584	536829567	526852268	225470	555070433	537276905
Himachal Pradesh	82	27600	23000	32	17600	12800
Haryana	312523	349176176	320734176	270572	268652277	245560877
Jammu and Kashmir	4	800	800			
Kerala						
Maharashtra	17723	11621876	3253325	15678	12847062	5869262

Mizoram						
Odisha	30257	108932895	88457010	29926	99119270	78580793
Punjab	16620	7137830	6396530	16015	9068590	8088590
Puducherry						
Rajasthan	12752	29303700	24620290	16091	44806345	36581997
Sikkim						
Tamil Nadu	3	300	329	51800	32600	
Telangana						
Uttarakhand	3913	15470790	13125340	4847	18597388	14889443
Uttar Pradesh	152345	591081744	409611129	222099	488155630	337923192
TOTAL	848180	1813246172	1548671312	899239	1966641989	1725384952

States/UTs	Mar-19			Apr-19		
	Count	Fine imposed	Collected	Count	Fine imposed	Collected
1	2	3	4	5	6	7
Assam						
Bihar	26069	161474990	133336473	49403	217305280	152546618
Chhattisgarh	3	600	200	662	473500	304200

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1	2	3	4	5	6	7
Chandigarh	50571	221135063	210536563	44354	20670626	12102276
Delhi	32215	18847148	16769048	30001	17171389	14683189
Daman and Diu	3	500	500	69	30150	28050
Goa	7	700	700	1	100	100
Gujarat	145263	452492726	435434205	120665	381531031	368029233
Himachal Pradesh	75	45400	36700	311	136500	123800
Haryana	346663	376772911	336984161	250358	279272602	253487102
Jammu and Kashmir						
Kerala						
Maharashtra	16333	15858780	8706130	4086	9429601	7470251
Mizoram						
Odisha	27489	98884542	80044072	20778	64738364	50927658
Punjab	19566	12059900	10807200	18590	11523400	10160500
Puducherry						

Rajasthan	16075	42658378	38316227	10659	8703733	7483433
Sikkim						
Tamil Nadu	32803	4496880	3459870	3108	533420	361000
Telangana						
Uttarakhand	3499	12684300	10286550	3977	15406015	12311375
Uttar Pradesh	253698	596545249	376570980	245593	564667881	329790702
TOTAL	970332	2013958067	1661289579	802615	1591593592	1219809487
States/UTs	May-19			Jun-19		
	Count	Fine imposed	Collected	Count	Fine imposed	Collected
1	2	3	4	5	6	7
Assam						
Bihar	87336	209623143	184813674	89184	189008418	181303606
Chhattisgarh	1295	1526570	849770	1508	1184100	570100
Chandigarh	39751	20073093	11949193	32045	17311950	9546350
Delhi	30585	17032751	14277251	261759	65169544	50316944

1	2	3	4	5	6	7
Daman and Diu				348	118100	118100
Goa	1	300	300	1	100	100
Gujarat	151309	435159451	409031784	114477	324180392	296271676
Himachal Pradesh	5266	2416421	1545121	31000	31097992	26019292
Haryana	185834	210733859	190730509	229350	206106150	181018750
Jammu and Kashmir						
Kerala						
Maharashtra	3725	15373712	13657137	3714	17040278	14687274
Mizoram						
Odisha	32109	101732017	72304452	41938	133049931	91135065
Punjab	12660	7173000	6329100	14397	9393843	8489143
Puducherry	83	12000	12000	5638	831800	817300
Rajasthan	14390	12129949	9553599	16771	34037290	23566220
Sikkim						
Tamil Nadu	91158	13325890	9278090	226694	33480975	25356825

Telangana						
Uttarakhand	5403	21057558	16291558	2742	11536107	8129807
Uttar Pradesh	326176	592236104	361786103	470471	906104336	417231897
TOTAL	987081	1659605818	1302409641	1542037	1979651306	1334578449
States/UTs	Jul-19			Aug-19		
	Count	Fine imposed	Collected	Count	Fine imposed	Collected
1	2	3	4	5	6	7
Assam	2	800	400			
Bihar	99969	205982147	201570902	104614	218425774	214438771
Chhattisgarh	2746	551600	256100	5845	1304900	495100
Chandigarh	38984	19596508	11042958	33219	17480060	9801060
Delhi	668999	197223886	122922086	647854	176003075	134025875
Daman and Diu	1739	442450	428200	2814	548700	548700
Goa	1	300	300	1	100	100
Gujarat	103414	313530758	294054891	101434	311505259	300530838
Himachal Pradesh	47819	19402985	9407685	63542	23412150	13070650

1	2	3	4	5	6	7
Haryana	258105	283300854	248421204	223485	308660429	270885029
Jammu and Kashmir						
Kerala						
Maharashtra	3129	15074269	13410155	3553	21732105	18749363
Mizoram						
Odisha	55571	172439723	107733867	64253	190506056	118857539
Punjab	11836	7319526	6608126	9567	3350500	2792900
Puducherry	10052	1348700	1348600	7162	928100	928000
Rajasthan	20025	34626134	23582908	21146	29297984	17962031
Sikkim						
Tamil Nadu	312935	120199968	106169618	411048	76367125	45692595
Telangana						
Uttarakhand	5374	18982355	14089195	6891	24685782	18202482
Uttar Pradesh	634710	1225460342	552677191	568150	1081877091	481636980
TOTAL	2275408	2635482505	1713723986	2274580	2486085990	1648618413

States/UTs	Sep-19			Oct-19		
	Count	Fine imposed	Collected	Count	Fine imposed	Collected
1	2	3	4	5	6	7
Assam	3	300	200			
Bihar	114217	335342219	330134958	93318	326934676	321114209
Chhattisgarh	8040	2170600	504500	6246	2487500	438200
Chandigarh	27118	28965049	13182799	26890	25663517	10478517
Delhi	189682	249684971	242733071	202602	187612969	186897569
Daman and Diu	1108	305100	304600	734	251450	251450
Goa	2	400	300	57	7473	4120
Gujarat	83479	328658733	305798485	90995	440469991	424206385
Himachal Pradesh	41205	14618301	7941501	64833	320320558	311833258
Haryana	44563	287778947	242196047	26766	277819410	239279210
Jammu and Kashmir						
Kerala						
Maharashtra	2829	17559894	13814924	2259	16530336	13185264
Mizoram						

1	2	3	4	5	6	7
Odisha	35982	157961172	95736231	38061	126117773	80990728
Punjab	11054	3963661	3026361	13015	4692100	3209000
Puducherry	219	25500	25500			
Rajasthan	15677	28187006	19731040	16965	25537088	19792104
Sikkim						
Tamil Nadu	593751	122947625	69493205	512929	112956715	56927960
Telangana						
Uttarakhand	6862	16258982	11086482	2086	10999334	6489881
Uttar Pradesh	413420	833385538	357276196	358300	720957739	306895355
GRAND TOTAL	1589211	2427813998	1712986400	1456056	2599358629	1981993210
States/UTs	Nov-19			Dec-19		
	Count	Fine imposed	Collected	Count	Fine imposed	Collected
1	2	3	4	5	6	7
Assam	689	4716300	3112300	1752	17816200	15080800
Bihar	92288	351892691	343536590	83437	314000862	300469259

Chhattisgarh	1575	1110000	166300	436	313000	56800
Chandigarh	20729	20919115	8005915	27824	24879793	9984693
Delhi	182250	143898144	136700644	201186	127283656	126960256
Daman and Diu	786	307700	307700	1786	826500	826500
Goa	2	700	700	301	58953	58003
Gujarat	87065	420554076	376796807	64398	256838917	140410434
Himachal Pradesh	70813	21562209	13112109	67198	22266050	12999150
Haryana	86430	374616251	307274250	101977	321533902	243539202
Jammu and Kashmir						
Kerala				8	54200	17750
Maharashtra	3623	20709295	15869605	3847	18987397	14310937
Mizoram	23	11900	6700	5	1300	1300
Odisha	47877	159220667	97760038	87254	199011118	117556080
Punjab	11832	6501451	4320851	15198	12925100	5876000
Puducherry						

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1	2	3	4	5	6	7
Rajasthan	21241	35383146	26878572	22953	29549938	25699496
Sikkim						
Tamil Nadu	567693	130952660	63253645	643241	144770355	61710015
Telangana				7	4500	1500
Uttarakhand	3651	18627407	11593047	5147	27056383	14754196
Uttar Pradesh	685156	1190763550	482833011	387848	899946704	369000493
TOTAL	1883723	2901747262	1891528784	1715803	2418124828	1459312864

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Unstarred Questions